

the resources available for financing the Fourth Five Year Plan of Madhya Pradesh, it has been found that the outlay on the State's Plan can be increased to Rs. 435 crores from the present approved outlay of Rs. 393 crores. This increase in outlay is proposed to be financed from the State's own resources. Recently a request has been made for a further increase in the Fourth Five Year Plan outlay of Madhya Pradesh. The matter is under consideration.

(b) The sectoral allocation of the increased outlay proposed by the Government of Madhya Pradesh is still to be decided.

Charge Indicator Meter

2187. SHRI AMAR NATH CHAWLA : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 2671 on the 12th April, 1972 regarding Installation of telephone meters and state :

(a) whether the field trial of the sophisticated Charge Indicator meter, capable of recording telephone calls, has since been completed and the question of installing these meters at subscribers places has been decided; and

(b) if so, when ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No Sir. Not Yet.

(b) Question does not arise.

Applicability of the Decision taken by Cabinet Secretariat to Central Secretariat Service

2189. DR. RANEN SEN : Will the PRIME MINISTER be pleased to state :

(a) whether the decision contained in para 4 of the Cabinet Secretariat (Department of Personnel's) O. M. No. 9/3/72-Est. (D) date the 22nd July, 1972 is applicable to the Central Secretariat Service ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) The instructions of 22nd July, 1972 are applicable to those Services/posts under the

Central Government to which the general principles of seniority as contained in MHA O.M. No. 9/11/55-RPS dated 22nd December 1959 had been applied. The O. M. of 22nd December 1959 was not applied to the Central Secretariat Service for which separate principles of seniority had been laid down. The issue is, however, *sub judice* since some of the interested persons have recently filed writ petitions in the Supreme Court.

मध्य प्रदेश में कागज मिलों पर व्यय की जाने वाली बचराशि

2190. श्री नवाचरण दीक्षित : क्या औद्योगिक विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में स्थापित की जाने वाली प्रस्तावित कागज मिलों पर बचत-अलग कुल कितनी-कितनी बचराशि व्यय होगी ;

(ख) इन मिलों में कुल कितने कागज का उत्पादन होगा ; और

(ग) कागज मिल स्थापित करने सम्बन्धी मध्य प्रदेश सरकार की मांग को केन्द्रीय सरकार किस सीमा तक पूरा करेगी ?

औद्योगिक विकास मन्त्रालय में उप-मन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) मध्य प्रदेश में स्थापित की जाने वाली प्रस्तावित कागज मिलों पर 83.78 करोड़ रुपये खर्च होंगे ।

(ख) 2,73,000 मी० टन ।

(ग) मध्य प्रदेश सरकार से इस प्रकार की कोई मांग प्राप्त नहीं हुई है ।

1972-73 में मध्य प्रदेश के लिये बचराशि का आवंटन

2191. श्री नवाचरण दीक्षित : क्या योजना मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1972-73 में मध्य प्रदेश के लिये कितनी बचराशि आवंटित की जायेगी ;

(ख) इसमें से कितनी राशि मजदूरों के हित में और कितनी राशि अनुदान के रूप में होगी ; और